

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 33 of 2019 &
IA NO. 172 of 2019

Dated : 13th March, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

JSW Energy Ltd.

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Basava Pabhu Patil, Sr. Adv
Mr. Aman Dixit
Mr. Aman Anand
Mr. Pratik Das
Mr. Geet Ahuja

Counsel for the Respondent(s)

: Mr. S.K. Rungta, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-1

Mr. Anup Jain
Mr. Pulkit Tare
Mr. Sankalp Singh for R-2

ORDER

Admit.

Learned counsel for Respondents may file objections/reply on or before 24-4-2019 with advance copy to the other side. Thereafter, rejoinder may be filed by the Appellant on or before 8-5-2019 with advance copy to the other side.

List the IA No. 172 of 2019 for hearing on **10-04-2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/pk